

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 21<sup>th</sup> December, 2015**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. D.K. AGARWAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 130/2015(CZ) <b>(W.P.No.8840/15)</b>	Ramchandra Dhobi Vs. State of Rajasthan & Ors.		
2.	Original Application No. 133/2015(THC) <b>(W.P. No.12048/15)</b>	Jagdish Prasad Yadav Vs State of Rajasthan & 8 Ors.		
3.	Original Application No. 141/2015(CZ)	Laxmi Chouhan Vs. Union of India & 8 Ors.	Mr. Sanjay Kumar, Adv.	
4.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Mrs. S. Tiwar, Adv. Mr. Santosh Mishra, Adv.	
5.	Original Application No. 146/2015(CZ)	Shri Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors.	Mr. Rohit Sharma, Adv. Ms. Bhawna Yadav, Adv.	
<b>FOR HEARING</b>				
6.	Original Application No. 146/2014 (CZ)	Nityanand Mishra (Gharial Sanctuary) Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey Adv. for Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Ms. Parul Bhadoria Adv. for R-2 Mr. Sanjeev Mishra Adv. Mr. Om. Shankar Shrivastava Adv. Mr. Y.M. Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sanjeev Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. Dharamveer Sharma, Adv.	
7.	Original Application No. 120/2015(CZ)	M/s D.R.G. Grate Udyog Vs. State of M.P. & Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv.	

8.	Original Application No. 40/2015(CZ)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors	Ms. Gazala Khan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv.
9.	Original Application No. 124/2015(CZ)	Scheduled Caste and Schedule Tribe Stand Stone Mines Workers Co-operative Society Vs. Union of India & 5 Ors.	Mr. Ayush Dev Bajpai, Adv.
10.	Original Application No. 31/2015 (CZ) <b>(M.A.No.513/15)</b> <b>(M.A.No.694/15)</b> <b>(M.A.No.695/15)</b> <b>(M.A.No.768/15)</b>	Jasaram & 6 Ors. Vs. State of Rajasthan & 2 Ors.	Mr. Ayush Dev Bajpai, Adv Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sanjeev Mishra, Adv.
11.	Original Application No. 01/2013(THC) <b>(M.A.No.394/15)</b> <b>(M.A.No.676/15)</b>	Centre For Environment Vs. State of M.P.& 6 Ors.	Mr. Sachin K. Verma, Adv. for R-1,3,5 Mr. Deepesh Joshi, Adv. for R-2 Ms. Parul Bhadoria Adv.for R-4 for Mr. Purushaindra Kaura Adv. Mr Om Shankar Shrivastava Adv. for R-6 Mr. Suman Mandal Adv. for R-7 Mr. R.S. Kori, Zonal Officer
12.	Original Application No. 49/2014 (CZ) <b>(M.A.No.86/15)</b> <b>(M.A.No.406/15)</b>	Navin Verma Vs. Govt. of Rajasthan	Mr. Rajendra Giri, Adv. Mr. Rakesh Giri, Adv.
13.	Original Application No. 08/2015(CZ)	Manish Sharma Vs. State of M.P. & Ors.	Mr. Manish Sharma Adv. Mr. Purushaindra Kaurav, Adv. for Ms. Parul Bhadoria, Adv.
14.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of M.P. & Ors.	Mr. Chandra Prakash Singh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Kumar Choubey, Adv. Mr. Ashok A. Tiwari, Adv. Mr. B.M. Prasad, Adv. Mr. Anshuman Singh, Adv. Mr. Satyendra Patel, Adv.
15.	Original Application No. 59/2015(CZ)	Ramesh Singh Tomar Vs. Surendra Singh Bhadoria & 5 Ors.	Mr. Ramesh Singh Tomar, Applicant
16.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv.

			Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
17.	<b>(M.A.No. 834/15) in Original Application No.131/15(CZ) (M.A.No. 796/15) (M.A.No. 797/15)</b>	Ramzan Sheikh Vs. State of M.P & 4 Ors	Mr. Shrey Raj Saxena, Adv. Mr. Pankaj Waghmare, Adv. Mr. Rohit Sharma, Adv.	
18.	Original Application No. 21/2013(CZ) <b>(M.A.No.132/15) (M.A.No.333/15) (M.A.No.366/15) (M.A.No.430/15) (M.A.No.739/15)</b>	Dr. Alankrita Mehra Vs. Union of India & 09 Ors.	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
<b>FOR COMPLIANCE</b>				
19.	Original Application No. 51/2015 (CZ)	Nitin Jeswani Vs. State of M.P. & Ors.	Mr. Nitin Jeswani, Applicant Mr. Vivek Choudhary, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Sachin K. Verma, Adv.	

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